

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-110066**

Dated: 02/02/2018

Bench wise statement showing pendency, institution and disposal of appeals and stay applications with year wise break-up of appeals pending as on 01/02/2018 is circulated for information.

It is worth mentioning that the appeal pendency of 73914 on 01/01/2018 has come down to 73633 as on 01/02/2018.

It is to mention that Hon'ble President has disposed of 220 appeals out of total disposal of 2280 appeals during the month.


(Sunil Kumar)
Technical Officer.

Copy to:-

1. SPS to Hon'ble President, CESTAT for information please.
2. All Hon'ble Members, CESTAT including Regional Benches for information please.
3. S.P.S. to Chief Commissioner (AR), CESTAT, New Delhi.
4. Member (Review), CBEC, North Block, New Delhi.
5. The Under Secretary, (AD-IC), Ministry of Finance, Department of Revenue, North Block, New Delhi.
6. PS to Registrar/DRs/All A.Rs including Regional Benches.
7. Computer Section for uploading on website

Monthly Disposal Statement of Hon'ble President/Members

January, 2018

DELHI BENCH

NAME	APPEAL DISPOSED
Justice (Dr.) SATISH CHANDRA	220
B.RAVICHANDRAN	160 (+114 Chennai)=274
S.K.MOHANTY	51 (+43 Previous Month+39 Kolkata)= 132
V.PADMANABHAN	58
Total	489

MUMBAI BENCH

NAME	APPEAL DISPOSED
RAMESH NAIR	118
RAJU	78
C J MATHEW	77
Total	324 (Inclusive of 32 By M.(J) A.C & 19 By M.(J) S.S.G)

CHENNAI BENCH

NAME	APPEAL DISPOSED
MADHU MOHAN DAMODAR	83 (+26 Hyderabad)=109
ARCHNA WADHWA	114 (+88 Allahabad)=202
SULEKHA BEEVI CS	105
Total	302

KOLKATA BENCH

NAME	APPEAL DISPOSED
P.K.CHOUDHARY	195
Total	234 (Inclusive of 39 By M.(J) S.K.Mohanty)

AHMADABAD BENCH

NAME	APPEAL DISPOSED
D.M.MISHRA	100
Total	264 (Inclusive of 164 By M.(J) M.V Ravindaran)

BANGLORE BENCH

NAME	APPEAL DISPOSED
S.S. GARG	76 (+19 Mumbai)=95
Total	76

CHANDIGARH BENCH

NAME	APPEAL DISPOSED
ASHOK JINDAL	83 (+1 Delhi + 120 Allahabad)=204
DEVENDER SINGH	20
Total	103

HYDERABAD BENCH

NAME	APPEAL DISPOSED
M.V.RAVINDARAN	211 (+164 Ahmadabad)=375
Total	211

ALLAHABAD BENCH

NAME	APPEAL DISPOSED
ANIL G. SHAKKARWAR	57
ANIL CHOUDHARY	12(+32 Mumbai)=48
Total	277 (Inclusive of 88 by M.(J) A.W & 120 M.(J) A.J)

Total Disposal: -2280*

Pendency statement of single member cases as on 01/02/2018

Sl. No.	Bench	No. of SM case	No. of total cases
1	Delhi	376	3812
2	Mumbai	356	12900
3	Kolkata	205	8007
4	Chennai	315	11243
5	Bangalore	354	9590
6	Ahmadabad	127	11097
7	Allahabad	362	4111
8	Chandigarh	151	7221
9	Hyderabad	210	5652
	Total	2456	73633

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL,
WEST BLOCK NO.2, R.K. PURAM, NEW DELHI-66
Disposal and Institution for the month of January,2018**

Opening Balance Fresh Institution/
Restored/
Remanded Disposal Pendency

	Opening Balance	Fresh Institution/ Restored/ Remanded	Disposal	Pendency
DELHI	4022	279	489	3812
MUMBAI	12806	418	324	12900
KOLKATA	7927	314	234	8007
CHENNAI	11318	227	302	11243
BANGALORE	9464	202	76	9590
AHMEDABAD	11108	253	264	11097
ALLAHABAD	4312	76	277	4111
CHANDIGARH	7204	120	103	7221
HYDERABAD	5753	110	211	5652
TOTAL	73914	1999	2280	73633

STATEMENT SHOWING YEARWISE BREAK UP OF
PENDING APPEALS IN CESTAT, AS ON 01.02.2018.

YEARS	DELHI	MUMBAI	KOLKA	CHENNAI	BANG.	AHMED	ALLBD	CHD	HYD
1998									
1999									
2000									
2001									
2002									
2003					1				
2004	8	2			2				
2005		5		1	6	3	5	35	
2006		20		5	19		5	8	
2007	12	48	26	19	76	9	17	53	
2008	3	96	258	9	256	42	41	99	96
2009	16	578	666	48	580	533	106	278	414
2010	63	933	425	340	604	860	166	727	368
2011	108	851	720	687	670	817	259	605	433
2012	139	1094	616	840	928	866	527	576	637
2013	260	1220	702	1524	914	1616	382	919	626
2014	586	1492	768	1775	1373	1702	540	1621	593
2015	570	1549	742	1828	1163	1351	569	841	468
2016	720	2138	1250	1898	1499	1503	849	623	791
2017	1090	2461	1521	2040	1458	1574	561	783	1120
2018	237	413	313	229	41	221	84	53	106
TOTAL	3812	12900	8007	11243	9590	11097	4111	7221	5652

MONTHLY STATEMENT FOR THE MONTH OF January,2018 AS ON 01.02.2018

	OPENING BALANCE						FRESH INSTITUTION						APPEAL RESTORED						RECEIVED FROM OTHER BENCHES								
	EXCISE	CUSTOMS	S.TAX	GOLD	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	Gold	AD	TOTAL	STAY	EXCISE	CUSTO	S.TAX	AD	TOTAL	STAY
DELHI	1344	170	2492	0	16	4022	133	153	14	68	0	7	242	5	6	8	6	0	1	21	0	24	3	2	0	29	0
MUMBAI	5478	4666	2662	0	0	12806	51	82	131	200	0	0	413	0	0	2	3	0	0	5	0	0	0	0	0	0	0
KOLKATA	3375	1542	3010	0	0	7927	404	85	196	33	0	0	314	73	0	0	0	0	0	0	0	0	0	0	0	0	0
CHENNAI	3263	2750	5303	2	0	11318	29	64	40	125	0	0	229	0	0	0	0	0	0	0	0	0	0	0	0	0	0
BANGALORE	2477	1512	5475	0	0	9464	28	18	5	18	0	0	41	1	58	21	82	0	0	161	0	0	0	0	0	0	0
AHMEDABAD	5178	2304	3626	0	0	11108	16	101	33	99	0	0	233	3	9	11	0	0	0	20	0	0	0	0	0	0	0
ALLAHABAD	2071	574	1667	0	0	4312	12	30	21	33	0	0	84	6	0	0	0	0	0	0	0	7	3	1	0	11	1
CHANDIGAR	5037	407	1760	0	0	7204	0	34	2	17	0	0	53	0	1	1	6	0	0	8	0	53	0	6	0	59	0
HYDERABAD	1846	772	3135	0	0	5753	6	41	9	56	0	0	106	0	3	1	0	0	0	0	0	0	0	0	0	0	0
TOTAL	30069	14697	29130	2	16	73914	679	608	451	649	0	7	1715	88	77	44	97	0	1	215	0	84	6	9	0	99	1
TOTAL																											

1 Sanctioned strength of the Members is 33 and working strength is 18 as on 01.02/2018

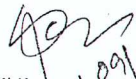
2 Figures may be considered as tentative and subject to further verification.

3 Members on leave during the month of January,2018 for 46 1/2 no. of days as under.

Note :

1 Hon'ble Mr. Justice (Dr.) Satish Chandra, President	Nil	14 Sh. C.J. Mathews, Member(Technical)	Nil
2 Mrs. Archana Wadhwa, Member (Judicial)	22	15 Sh. V. Padmanabhan, Member(Technical)	5
3 Sh. M.V. Ravindran, Member (Judicial)	Nil	16 Sh. M.M. Damodhar, Member(Technical)	2
4 Sh. Ashok Jindal, Member(Judicial)	2	17 Sh. Anil G. Shakkwar, Member(Technical)	3
5 Dr. D. M. Mishra, Member (Judicial)	4	18 Sh. Devender Singh, Member(Technical)	1/2
6 Sh. Anil Choudhary, Member(Judicial)	3		
7 Sh. S. K. Mohanty, Member (Judicial)	1		
8 Sh. Ramesh Nair, Member (Judicial)	1		
9 Ms. Sulekha Beevi C.S., Member(Judicial)	Nil		
10 Shri S.S. Garg, Member (Judicial)	Nil		
11 Sh. P. K. Choudhary, Member (Judicial)	2		
12 Sh. B. Ravichandran, Member (Technical)	NIL		
13 Sh. Raju, Member(Technical)	1		

TRANSFER TO OTHER BENCHES						DISPOSAL						CLOSING BALANCE							
EXCISE	CUSTOMS	S.TAX	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	gold	AD	TOTAL	STAY	EXCISE	CUSTOMS	S.TAX	Gold	AD	TOTAL	STAY
							78	145	0	1	489	1	1256	114	2419	0	23	3812	137
6	3	4	0	13	0	265	110	54	0	0	324	0	5400	4689	2811	0	0	12900	51
0	0	0	0	0	0	109	69	56	0	0	234	10	3351	1669	2987	0	0	8007	467
0	0	0	0	0	0	102	111	89	0	0	302	11	3225	2679	5337	2	0	11243	18
0	0	2	0	2	0	26	23	27	0	0	76	12	2527	1515	5548	0	0	9590	25
0	0	0	0	0	0	198	33	33	0	0	264	0	5090	2315	3692	0	0	11097	19
0	0	0	0	0	0	171	13	93	0	0	277	10	1923	585	1603	0	0	4111	9
14	0	5	0	19	0	71	10	22	0	0	103	0	5054	400	1767	0	0	7221	0
0	0	0	0	0	0	121	45	45	0	0	211	0	1769	737	3146	0	0	5652	6
0	0	0	0	0	0	1223	492	564	0	1	2280	44	29595	14703	29310	2	23	73633	732
20	3	11	0	34	0														


 (Sunil Kumar) 09/02/18
 Technical Officer.